# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.120/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.56/2014		
NAME OF THE COMPANY	Rytumitra Cold Storage Pvt Ltd.		
NAME OF THE PETITIONER(S)	Thullur Srinivas Rao & Others		
NAME OF THE RESPONDENT(S)	Rytumitra Cold Storage Pvt Ltd. & Others		
UNDER SECTION	397/398		

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ofo. R. Roghurandan Rao	Advocale	9966622805	D.

# Counsel for Respondent(s):

Name of the Counsel(s	) Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Mr.G.Bhupesh representing Mr.Raghunandan Rao, the learned counsel for the Petitioner; and Mr.S.Chidambaram, learned PCS for the Respondent No.1 to

At the request of both the learned counsels, post the case on 14.03.2018

Member (T)

Member (J)